

[Translation]

Number of Unemployed Persons

924. PROF. PREM SINGH CHANDUMAJRA :
SHRI CHINTA MOHAN :
DR. MADAN PRASAD JAISWAL :
DR. T. SUBBARAMI REDDY :

Will the Minister of LABOUR be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "Reforms blamed for growing joblessness" appearing in Delhi Economic Times dated February 25, 1998 :

(b) if so, whether it is a fact that inspite of liberalised economic policies of the Government the unemployment has been constantly, increasing:

(c) if so, the reasons therefor; and

(d) the steps proposed to be taken by the Government to increase the employment opportunities?

THE MINISTER OF LABOUR (DR. SATYA NARAYAN JATIYA) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The approach to the Ninth Plan envisages priority to agriculture and rural development with a view to generating adequate productive employment and eradication of poverty. Greater productive employment will be generated in the growth process itself by concentrating on sectors, sub-sectors and technologies which are labour intensive, in regions characterised by higher rates of unemployment.

[English]

Terrorist Activities

925. SHRI N. N. KRISHNA DAS :
SHRI AJIT JOGI :
SHRI AJOY MUKHOPADHYAY :
DR. Y. S. RAJASEKERA REDDY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of incident of terrorist activities, crimes including murders, abduction, robberies and molestation during each of the last three years, State/Union Territory-wise;

(b) the number of citizens/terrorists and security personnel killed and loss of property incurred therein;

(c) the present state of affairs in each of the affected States;

(d) the details of assistance provided by the Union Government to various States, State/Union Territory-wise;

(e) the steps taken by the Union Government to check recurrence of such incidences;

(f) whether some persons have been displaced due to these incidents;

(g) if so, the details thereof;

(h) whether the union Government propose to have direct negotiation with so-called terrorist/militant organisations; and

(i) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) and (b) The information is being obtained from States/Union Territories and would be laid on the Table of the House.

(c) There has been an overall improvement in militancy related situation in Jammu and Kashmir. In North Eastern States, Assam, Nagaland, Manipur and Tripura continue to be affected by insurgency in various degrees. Law and Order situation in other States is, by and large, peaceful.

(d) A statement indicating the funds released to various State Government, under the Scheme for modernisation of State Police Forces, during the period 1993-94 to 1997-98, is enclosed.

(e) 'Public Order' and 'Police' being State subjects, it is for the concerned State Governments to devise various methods and take concrete steps in this regard. At the Central level, action is taken to facilitate coordination of the antiterrorist/anti-social element operations of different States and to improve flow of information useful for control of their activities among the States. Further, help is being provided to the State Governments in terms of financial assistance for modernisation of Police, supply of improved weapons, deployment of Para Military Forces etc. In certain special circumstances, financial assistance has also been given to some of the affected States over and above and the on-going allocation for modernisation of Police and supply of weapons.

(f) and (g) As per information available with the Central Government, about 4800 Kashmiri Pandit families have migrated from the Valley to the Jammu region and some other places in the country.

(h) and (i) Government of India has repeatedly offered to hold talks with various militant groups within the four corners of the Constitution and has even offered to amend the Constitution if so required.

Statement

Schemes for modernisation of State Police Forces - Funds Released to various State Governments during the period 1993-94 to 1997-98.

(Rs. in lakhs)

Name of State	Funds released during					Grand Total
	1993-94	1994-95	1995-96	1996-97	1997-98	
1	2	3	4	5	6	7
Andhra Pradesh	230.510	104.780	309.560	709.560	1209.500	2563.970
Arunachal Pradesh	92.540	92.540	92.540	92.540	96.270	466.430
Assam	47.710	190.860	95.430	195.430	47.715	577.145
Bihar	284.010	116.560	308.120	333.120	783.120	1824.930
Goa		29.480	29.480	79.480	Nil	182.050
Gujarat	123.220	Nil	190.180	150.180	150.180	613.760
Haryana	35.950	35.860	71.710	35.855	71.710	251.085
Himachal Pradesh	81.300	40.690	40.690	40.690	20.345	223.715
J & K	78.100	121.540	81.540	119.770	81.540	482.490
Karnataka	184.160	150.800	150.800	350.800	200.800	1037.360
Kerala	113.990	153.990	113.990	113.990	113.990	609.950
Madhya Pradesh	309.210	287.180	237.820	478.820	387.820	1700.850
Maharashtra	167.270	125.640	251.290	251.290	Nil	795.490
Manipur	34.630	69.260	34.630	176.630	217.315	532.465
Meghalaya	12.970	51.880	25.940	59.880	51.880	202.550
Mizoram	87.780	87.780	87.780	87.780	87.780	438.900
Nagaland	34.640	76.860	76.860	220.030	238.430	646.820
Orissa	132.930	144.610	104.610	200.000	164.610	746.760
Punjab	38.090	84.650	84.650	84.650	284.650	576.690
Rajasthan	105.020	224.920	77.460	154.920	154.920	717.240
Sikkim	34.440	25.830	16.870	8.610	43.015	128.765
Tamil Nadu	259.950	196.750	296.750	598.375	296.750	1648.575
Tripura	46.530	93.060	46.530	146.530	246.530	579.180
Uttar Pradesh	240.000	279.710	Nil	536.300	626.300	1682.310
West Bengal	181.440	214.770	174.770	274.770	174.770	1020.520
Total	3000.000	3000.000	3000.000	5500.000	5750.000	20250.000